

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 111 of 2012 &**  
**I.A. No. 220 of 2012**

**Dated : 16<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ...Respondent (s)**

Counsel for the Appellant(s):

Mr. M.G. Ramachandran,  
Ms. Swapna Seshadri

**ORDER**

We have asked some clarification with reference to the reply filed by the Appellant before the Commission questioning the maintainability of the Petition. The copy of the reply is not filed here. So, the learned counsel for the Appellant seeks some time for getting the instructions from the client.

Post the matter on **31.07.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/vs**